

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER / BAIL DUTY ROSTER

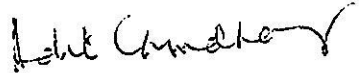
Taking note of that Ms. Priya Mahendra, ASJ-09 is on leave, her first link Dr. Yadvender Singh, ASJ-05 is on training and second link Dr. Saurabh Kulshreshtha, ASJ-03, is on leave today i.e. 01.11.2025.

Dr. Yadvender Singh, ASJ-05 is on training, his first link Ms. Priya Mahendra, ASJ-09 is on leave and second link Sh. Vishal Pahuja, ASJ (SC-RC)-01 is also on training today i.e. 01.11.2025.

In view of the above, Ms. Kadambari Awasthi, ASJ (FTSC)(RC)-02, West District shall perform duties in bail matters already assigned to the Court of Ms. Priya Mahendra, ASJ-09, for 01.11.2025, in addition to the work already assigned to her.

In view of the above, Sh. Satyabrata Panda, ASJ (SFTC)-01, West District shall perform duties in bail matters already assigned to the Court of Dr. Yadvender Singh, ASJ-05, for 01.11.2025, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.


(DR. ADITI CHOUDHARY)

**PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI**

No. 1451/29945-29976 /Bail Power/Gaz/PDJ West/2025
Copy forwarded to :-

Dated, Delhi the 01/11/25

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.